

## RAJYA SABHA

Monday, the 10<sup>th</sup> February, 2025 / 21 Magha, 1946 (Saka)

*The House met at eleven of the clock,*

MR. CHAIRMAN *in the Chair.*

### BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members, ...*(Interruptions)*... Hon. Members, pleased to extend greetings to hon. Member of Parliament, Shri Sanjay Seth, on his birthday today.

**Shri Sanjay Seth** is in his third term in the Rajya Sabha since April, 2024. He had previously served in this august House from 2016 to 2019 and from 2019 to 2022. As a parliamentarian, Shri Sanjay Seth bears a polite, suave and persuasive temperament and imparts inventions in the House after due diligence.

In industry, Shri Sanjay Seth has made infrastructure development as his forte. His tenure as President of Confederation of Real Estate Developers Association of India, Uttar Pradesh, was significant, heralding impactful reforms in the sector.

Shri Sanjay Seth has keen interest in sports. As Vice-President of Uttar Pradesh Olympic Association and Uttar Pradesh Badminton Association, he initiated promotional sponsorships for sports. He continues doing it currently as well. Shri Seth has widely travelled and represented our Parliament at the Asian Parliamentary Assembly in Bahrain in December last year and made contributions that evoked positive response.

Shri Sanjay Seth is married to Shrimati Reena Seth and the couple is blessed with son, Kunal and Daughter, Riya.

Hon. Members, on my own and your behalf, I wish him a long, healthy and happy life and extend greetings to his family members.

---

### PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

#### **Notification of the Ministry of Power**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF

PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shri Shripad Yesso Naik, I lay on the Table, a copy (in English and Hindi) of the Ministry of Power Notification No. S.O. 5337(E)., dated the 10<sup>th</sup> December, 2024, amending the Principal Notification No. S.O. 185(E), dated the 12<sup>th</sup> January, 2009, issued under clause (a) of Section 14 of the Energy Conservation Act, 2001.

[Placed in Library. See No. L.T. 1963/18/25]

### **Notifications of the Ministry of Communications**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Department of Posts), under Section 14 of the Post Office Act, 2023: -

- (1) G.S.R. 767(E)., dated the 16<sup>th</sup> December, 2024, publishing the Post Office Rules, 2024.
- (2) S.O. 5440(E)., dated the 16<sup>th</sup> December, 2024, publishing the Post Office Regulations, 2024.

[Placed in Library. For (1) and (2), See No. L.T. 2172/18/25]

### **Statements showing action taken by the Government on the various assurances, promises and undertakings**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each: -

- |    |                     |   |
|----|---------------------|---|
| 1. | Statement No. XXXIV | Two Hundred Nineteenth, 2010<br>[Placed in Library. See No. L.T. 2194/18/25]    |
| 2. | Statement No. XXIX  | Two Hundred Thirty Eighth, 2016<br>[Placed in Library. See No. L.T. 2195/18/25] |
| 3. | Statement No. XXIV  | Two Hundred Forty First, 2016<br>[Placed in Library. See No. L.T. 2196/18/25]   |
| 4. | Statement No. XXIV  | Two Hundred Forty Second, 2017<br>[Placed in Library. See No. L.T. 2197/18/25]  |